

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **21th** day of **February**, 2019

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Ms. Aradhana Johri, Member-A

CCP/330/00049/2018
in
Original Application No.89 of 2017

Kanhaiya Lal Sharma aged about 65 years son of Late Shri Devi Dayal Sharma Retired A.P.M. , Saharanpur, H.O. R/o Village and Post : Hasanpur, P.S. Gagalheri, Saharanpur (U.P.).

.....Applicant.

By Advocate – Shri S.K. Kushwaha

V E R S U S

1. Shri Savaram Venkateswara Rao, Director (D.E.) in the office of Director General (Posts), Ministry of Communication and I.T., Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Shri Aditya Chamoli, Director (V.P.) in the office of Director General (Posts), Ministry of Communication and I.T., Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.

.....Respondents.

By Advocate : Shri Vinod Mishra

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Learned counsel for the applicant has stated that this contempt petition has become infructuous. Accordingly, the contempt petition is dismissed as infructuous.

Member-A

Member-J

RKM/